

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1062
ANSWERED ON:28.11.2011
FINANCIAL ASSISTANCE TO NORTH-EASTERN STATES
Das Shri Khagen

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount of financial assistance provided by the Government to North-Eastern States for development of Scheduled Castes under Special Component Plan and Tribal Sub-Plan during the last three years, year-wise and State-wise;
- (b) whether the States have been demanding for increasing the financial allocation under the above plans; and
- (c) if so, the response of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a): Financial assistance is provided by the Government to North-Eastern States for development of Scheduled Castes under Scheduled Caste Sub Plan. Financial assistance provided during the last three years, year-wise and State-wise, as informed by the Planning Commission, is tabulated below:.

Scheduled Caste Sub-Plan
(Rs. Crore)
State
Annual Plan Annual Plan Annual Plan
2008-09 2009-10 2010-11

Assam	100.72	115.67	140.27
Manipur	48.30	58.06	70.33
Sikkim	42.60	NR	30.77
Tripura	242.19	280.11	300.00
Total	433.81	453.84	541.37

Tribal Sub-Plan (TSP) is meant for welfare and development of Scheduled Tribes.

(b) and (c): As informed by the Planning Commission, no demand for increasing the allocation under SCSP, has been received by it.